

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2546
ANSWERED ON 02/08/2022

AGREEMENT WITH IIE TO INCREASE EFFECT OF SVEP

2546. SHRI MOHANBHAI KALYANJI KUNDARIYA:
SHRI ANIL FIROJIYA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Indian Institute of Entrepreneurship (IIE) has signed any agreement with the Ministry of Rural Development to increase the effect of the Start-up Village Entrepreneurship Programme (SVEP) and if so, the details thereof; and
- (b) the manner in which the SVEP sub-scheme of National Rural Livelihood Mission (NRLM) is beneficial to the unemployed people in villages along with the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) Yes sir. The Ministry has signed an Memorandum of Understanding with Indian Institute of Entrepreneurship (IIE) on March 24, 2022 to provide technical support on rural entrepreneurship development to State Rural Livelihood Missions (SRLMs) under Start-up Village Entrepreneurship Programme (SVEP) through trainings and implementation. The MoU came into effect w.e.f. March, 24, 2022 and shall be valid for a period of four years. This MOU could be extended further on mutually agreed terms.

(b) This Ministry is implementing Start-up Village Entrepreneurship Programme (SVEP), a sub-scheme under the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM), with the objective to help the rural poor to set-up enterprises at the village level in non-agricultural sectors. The beneficiaries of the project are from the Self Help Group (SHG) eco-system of DAY-NRLM. The operational unit of the project is Block. Besides helping the rural entrepreneurs to access finance, a cadre of Community Resource Person- Enterprise Promotion (CRP-EP) is also promoted to provide business support services to enterprises. Till now, more than 2.08 lakh enterprises have been supported in 234 blocks across 29 States/UTs under SVEP. The total funds sanctioned under SVEP is Rs. 991.87 crore, out of which the Central Share is Rs. 631.71 crore. Till date, an amount of Rs. 391.01 crore Central Share has been released under SVEP.
